

**CIVIL JUDGE AND JMFC, KORATAGERE**  
**CAUSE LIST**

**22.06.2020**

<b>Sl. No.</b>	<b>CASE NO</b>	<b>CASE STAGE</b>	<b>ADVOCATE NAME</b>
1.	O.S. 25/2000	Hearing	HCV-AMK
2.	O.S. 108/2010	Hearing	PKS-AMK
3.	O.S. 128/2011	Hearing	SNH-AGP
4.	O.S. 119/2013	Arguments	CSK-KTS
5.	O.S. 200/2012	Arguments	SNH-AMK
6.	O.S. 146/2014	Hearing	BLN-HRR
7.	O.S. 8/2016	Hearing	GBH-HRR-AMK
8.	O.S. 78/2016	Hearing	BLN-MLS
9.	O.S. 201/2018	Hearing	BAP-HVS
10.	O.S. 112/2019	Orders	EH-BKN
11.	O.S. 163/2019	Hearing	TKM-DGT
12.	O.S. 263/2019	Hearing	MLS-BHP
13.	O.S. 52/2020	Orders	KBA
14.	O.S. 53/2020	Orders	HVS
15.	O.S.56/2020	Hearing	KBA
16.	O.S.57/2020	Hearing	NRD
17.	C.C. 445/2019	Objection and Hearing	DK
18.	Cr. 49/2020	Hearing	MLS
19.	Cr. 58/2020	To furnish surety	BKN
20.	Cr. 59/2020	Objection and Hearing	BLN

**Sd/-**  
**Civil Judge and JMFC,**  
**Koratagere.**